

Reports and Accounts (2014-15 and 2015-16) of Indian Red Cross Society, New Delhi and Related Papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Red Cross Society, New Delhi, for the year 2014-15.
- (b) Annual Accounts of the Indian Red Cross Society, New Delhi, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working and of the Annual Accounts of the above Society.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. *See* No. L.T. 5782/16/16]
- (ii) (a) Annual Report of the Indian Red Cross Society, New Delhi, for the year 2015-16.
- (b) Annual Accounts of the Indian Red Cross Society, New Delhi, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working and of the Annual Accounts of the above Society. [Placed in Library. *See* No. L.T. 5783/16/16]

Report and Accounts (2015-16) of Balmer Lawrie Investments Limited, Kolkata and Related Papers

SHRI JAGAT PRAKASH NADDA: Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Balmer Lawrie Investments Limited (BLI), Kolkata, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 5978/16/16]

Reports and Accounts (2012-13, 2013-14, 2014-15 and 2015-16) of various Corporations, Companies, Boards, Councils and Institutes and Related Papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (i) (a) Annual Report and Accounts of the State Trading Corporation of India Limited (STC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Corporation, for the year 2015-16. [Placed in Library. *See* No. L.T. 6000/16/16]
 - (ii) (a) Fifty-eighth Annual Report and Accounts of the ECGC Ltd. (Formerly Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 5999/16/16]
 - (iii) (a) Thirty-third Annual Report and Accounts of the STCL Limited, Bengaluru, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above company, for the year 2015-16. [Placed in Library. *See* No. L.T. 5998/16/16]
 - (iv) (a) Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Company, for the year 2015-16. [Placed in Library. *See* No. L.T. 5997/16/16]
- II. A copy each (in English and Hindi) of the following papers, under Section 25 of the Spices Board Act, 1986:—
- (a) Annual Report of the Spices Board India, Cochin, Kerala, for the year 2015-16.
 - (b) Annual Accounts of the Spices Board India, Cochin, Kerala, for the year 2015-16, and the Audit Report thereon.

- (c) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 5996/16/16]

III. A copy each (in English and Hindi) of the following papers, under sub-section (2) and sub-section (3) of Section 22 of the Tobacco Board Act, 1975:—

- (a) Annual Report and Accounts of the Tobacco Board, Guntur, Andhra Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. *See* No. L.T. 5992/16/16]

IV. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2012-13.
- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. *See* No. L.T. 5612/16/16]

- (ii) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2013-14.
- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2013-14, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. *See* No. L.T. 5612A/16/16]

- (iii) (a) Annual Report of the Export Inspection Council of India, New Delhi, for the year 2014-15.
- (b) Annual Accounts of the Export Inspection Council of India, New Delhi, for the year 2014-15, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) and (b) above.
[Placed in Library. See No. L.T. 5612B/16/16]
- (iv) (a) Annual Report and Accounts of the Footwear Design and Development Institute, (FDDI), NOIDA, Uttar Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 6001/16/16]
- (v) (a) Annual Report and Accounts of the Quality Council of India (QCI), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 6002/16/16]
- (vi) (a) Sixty-first Annual Report and Accounts of the Cashew Export Promotion Council of India, (CEPCI), Kollam, Kerala, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council.
[Placed in Library. See No. L.T. 5993/16/16]
- (vii) Fifty-fifth Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2015-16, together with the Auditor's Report on the Accounts.
[Placed in Library. See No. L.T. 5611/16/16]

I. Notifications of the Ministry of Finance**II. Reports and Accounts of IIBL, Kolkata and IRDAI, Hyderabad (2015-16) and Related Papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. F. No. IRDAI/IAC/6/118/2016, dated the 9th May, 2016, appointing two more members as Members of